

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'I': NEW DELHI

BEFORE SHRI I.C. SUDHIR, JUDICIAL MEMBER
SHRI L.P. SAHU, ACCOUNTANT MEMBER

ITA No. 1393/Del /2015 [A.Y: 2010-11]

Brown Forman Worldwide LLC
India Branch Office
148, Centrum Plaza, 1st Floor
Golf Course Road, Sector - 53
Gurgaon

Vs. The D.C.I.T,
Circle
Gurgaon

PAN: AACCB 2612 A

(Appellant)

(Respondent)

Date of Hearing : 02.11.2015
Date of Pronouncement: 02.11.2015

Appellant by : None
Respondent by : Shri Amrendra Kumar, CIT- DR

ORDER

PER L.P. SAHU, AM:-

This appeal has been filed by the assessee for A.Y 2010-11 against the final assessment order dated 31.12.2014 in pursuance of directions issued by the Dispute Resolution Panel [DRP].

2. The assessee has filed an application dated 15.10.2015 seeking permission to withdraw the appeal filed by the assessee as it does not wish to pursue the appeal any further.

3. The ld. D.R. raised no serious objection.

4. Accordingly, we dismiss this appeal filed by the assessee as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

The order is pronounced in the open court on 02.11.2015.

Sd/-

**(I.C. SUDHIR)
JUDICIAL MEMBER**

Sd/-

**(L.P. SAHU)
ACCOUNTANT MEMBER**

Dated: 02nd November, 2015

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Sl. No.	Description	Date
1.	Date of dictation by the Author	11.11.2015
2.	Draft placed before the Dictating Member	11.11.2015
3.	Draft placed before the Second Member	
4.	Draft approved by the Second Member	
5.	Date of approved order comes to the Sr. PS	
6.	Date of pronouncement of order	
7.	Date of file sent to the Bench Clerk	
8.	Date on which file goes to the Head Clerk	
9.	Date of dispatch of order	